## O.A. 196/2006

## 30/8/2011.

On repeated call no one appeared on behalf of the applicant. Shri Shekhar Singh ld. SC appearing on behalf of the state of Bihar and Shri P.R. Singh is present on behalf of Union of India.

This is the first case listed under heading hearing and the case is six years old being of the year 2006. In such view we are not inclined to adjourned this case for another day.

Therefore, this OA stands dismissed for want of prosecution. Accordingly, the M.A no 32/2007 also stands dismissed.

Nach Gl.
(Naresh Gupta) M/A

(Syed Md. Mahfooz Alam) M/J

mks